

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 116/2016

SECTION OF THE COMPANIES ACT: 433 (e), 434 & 439

In the matter of:

Shri. Vijay Kumar Gupta

..... Petitioner

VS.

M/s. Patel Wood Products Ltd.

..... Respondent

Order deliver on 14.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None Appeared

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The matter was earlier listed before the Principal Bench on 15.5.2017 wherein petitioner was directed to file compliance affidavit in terms of notification No. G.S.R 1119 (E) dated 7.12.2016 and affidavit of service under the relevant rule of Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016.

The matter was also taken up on 30.5.2017.

Compliance affidavit has not been filed till date.

The matter is already listed before the Hon'ble Principal Bench on 26.07.2017.


(Shiv Ram Bairwa)
Registrar